

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA  
UNSTARRED QUESTION NO-667  
TO BE ANSWERED ON 08/12/2023

**PENETRATION OF MICRO IRRIGATION**

667. SHRI KAILASH SONI:  
SHRI BRIJ LAL:  
SHRI NARHARI AMIN:  
SHRI MITHLESH KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the steps taken by Government to increase the penetration of micro irrigation in the country;
- (b) the details of area covered under the Centrally Sponsored Scheme (CSS) of Per Drop More Crop (PDMC), since 2018-19 in all the States, hectare and percentage-wise;
- (c) whether Government is taking any other steps for increasing the water productivity in agriculture and thereby promoting sustainable agriculture and increasing incomes of farmers; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
(SHRI NARENDRA SINGH TOMAR)

(a) : The Department of Agriculture & Farmers Welfare implemented the Centrally Sponsored Scheme (CSS) of Per Drop More Crop (PDMC) in the Country from the year 2015-16. During 2015-16 to 2021-22, as a component of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY). From the year 2022-23, the scheme is being implemented under the Rashtriya Krishi Vikas Yojana (RKVY). PDMC scheme focuses on enhancing water use efficiency at farm level through Micro Irrigation, namely, Drip and Sprinkler Irrigation systems.

Financial Assistance @ 55% for Small & Marginal farmers and @ 45% for Other farmers is provided by the Government for installation of Micro Irrigation under the Scheme. In addition, some States provide additional incentives/top up subsidy for encouraging farmers to adopt Micro Irrigation.

Further, 25% higher unit cost has been taken into consideration for calculation of subsidy for the North Eastern and Himalayan states and 15% higher for States with low penetration of Micro Irrigation for larger adoption of Micro Irrigation systems by the farmers under the PDMC scheme.

Farmers are encouraged to take advantage of the PDMC scheme by giving wide publicity to the scheme through press & print media, publication of leaflets/booklets, organization of workshops, exhibitions, farmer fairs, information on State/Government of India web portals etc.

To facilitate the States in mobilising resources for expanding coverage of micro irrigation, Government of India has created Micro Irrigation Fund (MIF) with National Bank for Agriculture and Rural Development (NABARD) with initial corpus of Rs. 5000 Crore. States can avail loan from MIF for taking up special and innovative projects for expanding coverage of Micro Irrigation and also for incentivising micro irrigation beyond the provisions available under PDMC scheme to encourage farmers. Government of India provides interest subvention @3% on the loan availed by the States which is met from PDMC Scheme.

(b): An area of 58.37 lakh hectare has been covered under Micro Irrigation in the Country under PDMC from 2018-19 to till date. State-wise details and percentage of coverage is Annexed.

(c) & (d): The Indian Council of Agricultural Research (ICAR) has developed cost effective, location specific scientific technologies viz. rainwater harvesting and recycling, multiple use of water, conjunctive use of rain, surface and groundwater resources, smart and precision technologies for irrigation and farming practices, optimum irrigation scheduling, resource conservation technologies, development of land drainage and reclamation of problem soils to enhance irrigation water efficiency and water productivity thereby promoting sustainable agriculture and increasing income of farmers.

## Annexure to Rajya Sabha Unstarred Question No. 667 to be answered on 08/12/2023

## State-wise area covered under Micro Irrigation through PDMC from 2018-19 to till date and percentage

S. No.	State/UT	Area covered under Micro Irrigation in hectare (2018-19 to till date)	% to total coverage in the Country (2018-19 to till date)
1	Andhra Pradesh	488903	8.38
2	Bihar	12505	0.21
3	Chhattisgarh	107776	1.85
4	Goa	424	0.01
5	Gujarat	619636	10.62
6	Haryana	148767	2.55
7	Himachal Pradesh	6795	0.12
8	Jharkhand	22793	0.39
9	Jammu & Kashmir	1104	0.02
10	Karnataka	1361897	23.33
11	Kerala	4379	0.08
12	Madhya Pradesh	183967	3.15
13	Maharashtra	663846	11.37
14	Odisha	84921	1.45
15	Punjab	10153	0.17
16	Rajasthan	555992	9.53
17	Tamil Nadu	901023	15.44
18	Telangana	135021	2.31
19	Uttarakhand	26151	0.45
20	Uttar Pradesh	292371	5.01
21	West Bengal	93827	1.61
22	Arunachal Pradesh	11705	0.20
23	Assam	43574	0.75
24	Manipur	15894	0.27
25	Mizoram	8161	0.14
26	Nagaland	19180	0.33
27	Sikkim	12198	0.21
28	Tripura	4145	0.07
29	Ladakh	3	0.0001
	<b>Total</b>	<b>5837110</b>	

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